

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 673  
(TO BE ANSWERED ON THE 2<sup>nd</sup> December 2024)**

**RENAME OF AIRPORTS IN THE COUNTRY**

673. SHRI AKHILESH PRASAD SINGH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government intends to rename some of the airports in the country;
- (b) whether such airports have been identified;
- (c) if so, the details thereof;
- (d) the criteria for changing the name of an airport; and
- (e) the role of the State Government in the process?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (e): In general, the airports are known by the name of the city where they are located, unless another specific name is proposed by the respective State Government supported by a resolution passed in the State Legislative Assembly. A decision on naming of Airports is then taken by the Union Cabinet after due consultation with the concerned Central Ministries/ Departments.

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